

share of this Company in the industry in terms of production and as well as value?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):** (a) During the last three years the following three import licences were issued in favour of M/s. Molins India Limited for the import of components/parts for making cigarette machinery:

year	Source	Value
1969-70	I.D.A.	Rs. 18,00,000
1970-71	I.D.A.	Rs. 7,82,731
1971-72	UK AID	Rs. 2,37,027

During this period no licences were issued for import of CKD machinery in favour of this firm.

(b) and (c). One Mark 8 maker with the plug assembly attachment only was imported on C.C.P. basis as a demonstration unit in Oct., 1966.

The same was re-exported by M/s. Molins (India) Limited in March 1968. The question of their disposing of the machines to any other party in the circumstances does not arise.

(d) In the organised sector, M/s. Molins India Private Limited is the only unit which is manufacturing cigarette machinery.

#### LICENCES FOR NEW COMPANIES IN KERALA

5733. **SHRIMATI BHARGAVI THANKAPPAN:** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether licences to set up new Companies in the State of Kerala have granted during the year 1971-72;

(b) if so, the names of the persons whom licences have been granted;

(c) the employment potential of the projects; and

(d) whether Government have also provided financial assistance to certain companies and if so, the amount of assistance provided?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):** (a) Statistics are not maintained financial year-wise. However two licences have been granted for the establishment of new industrial undertakings in the State of Kerala during 1972 (upto 31-3-1972), but no licence has been issued during the calendar year 1971.

(b) The details of all the licences/letters of intent issued, showing also the industry to which they relate, are regularly published in 'the Weekly Bulletin of Industrial Licences, Import Licences and export Licences', the Weekly, 'Indian Trade Journal' and the Monthly, 'Journal of Industry and Trade'. Copies of these publications are supplied to Parliament Library.

(c) The combined employment potential of the two projects is expected to be as under:-

1. Managerial	5
2. Supervisory	99
3. Clerical	51
4. Labour	650
<b>TOTAL</b>	<b>805</b>

(d) Government of India does not directly give any financial assistance to industrial concerns.

#### EXECUTIVE TRAINING TO SECTION OFFICERS OF CENTRAL SECRETARIAT SERVICE IN STATES

5734. **SHRI SAT PAL KAPUR:** Will the PRIME MINISTER be pleased to state:

(a) whether an Evaluation Report conducted by the Training Division of the Cabinet Secretariat on a scheme for imparting executive training in the States to the Section Officers of the Central Secretariat Service has been submitted to Government;

(b) if so, the main recommendations made in the report;

(c) whether the grant of an incentive in the form of advance increments or accelerated promotion for officers completing